GOVERNMENT OF INDIA MINISTRY OF PETROLEUM & NATURAL GAS

RAJYA SABHA

UNSTARRED QUESTION NO. 452

ANSWERED ON 6th February, 2023

PRODUCTION OF COMPRESS BIOGAS IN THE COUNTRY

452. SHRI K.R. SURESH REDDY:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether there is huge potential for Compress Biogas (CBG) and its adoption as future fuel can help reduce country's import dependency and position as a sustainable circular economy;
- (b) if so, the steps taken /proposed to be taken by the Government to increase the production of CBG in the country; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI RAMESWAR TELI)

(a)&(b): Yes Sir. Ministry of Petroleum and Natural Gas has launched "Sustainable Alternative Towards Affordable Transportation (SATAT)" initiative on 1st October 2018, with the aim of establishing an ecosystem for production of Compressed Bio Gas (CBG) from various waste/biomass sources and for promoting its use along with Natural Gas. Under this initiative Oil and Gas Marketing Companies (OGMCs) invite Expression of Interest (EOI) to procure CBG from potential entrepreneurs. Till 31st December 2022, 40 CBG/biogas plants have been commissioned under SATAT initiative.

Under this initiative various enablers such as assured price for off-take of CBG with long term agreements by OGMCs; extension of Umbrella Scheme of National Bio Energy Programme of Ministry of New and Renewable Energy up to 31.3.2026 which *inter-alia* provided Central Financial Assistance to all kind of CBG/biogas plants; inclusion of bio manure produced from CBG plants as Fermented Organic Manure and Liquid Fermented Organic Manure under Fertilizer Control Order 1985; inclusion of CBG projects under 'White Category' by Central Pollution Control Board (CPCB) on case to case basis; inclusion of CBG projects under Priority Sector Lending by RBI; loan products from various Banks for financing of CBG projects; directions from Department of Fertilizers for mandatory off-take of FOM by Fertilizer companies etc. have been provided to increase the production of CBG.

Further, Ministry of Petroleum and Natural Gas has issued guidelines for co-mingling of domestic gas for supply for Compressed Natural Gas (Transport) & Piped Natural Gas (Domestic) segments of City Gas Distribution (CGD) Networks for synchronization of CBG with CNG in CGD Network.

(c) Does not arise.